

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:4225  
ANSWERED ON:19.04.2002  
RAIDS ON GUTKA MANUFACTURERS  
GADDE RAMAMOHAN;SHYAMA SINGH

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Income Tax officials conducted searches at the business and residential premises of a gutka manufacturers recently in various parts of the country and seized unaccounted money and indiscriminating documents;
- (b) if so, the fact and details thereof;
- (c) whether any arrests have been made in this regard; and
- (d) if so, the details thereof ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI GINGEE N. RAMACHANDRAN)

- (a): Yes, Sir. Income Tax Department conducted searches on 14.3.2002 at various business and residential premises of a Group engaged in business of manufacturing Gutka.
- (b): There was seizure of cash of Rs. 13 lakhs, Fixed Deposits of Rs. 18.52 crores and also of indiscriminating documents.
- (c): No.
- (d): Does not arise in view of reply to part (c) above.